(b) if so, what is the reaction of the Union Government thereto; and

(c) whether Government propose to take any seriotrs note and also action on such statements of Ministers who encourage lawlessness in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA : (a) Yes, Sir.

(b) and (c) Facts are being ascertained from the State Government.

RESETTLEMENT OF PERSONS OF INDIAN ORIGIN

981. SARDAR HARCHARAN SINGH DUGAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of persons of Indian origin who have come to India after deportation/migration from different foreign countries during the year 1969; ancf

(b) what arrangements have been made by Government for their resettlement in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The number of persons Of Indian origin who have arrived in India from Ceylon and Burma is as follows:—

(i) Ceylon	3,696	
	(from 1-1-69 to 30-9-69)	

(ii) Burma 7,169 (from 1-1-69 to 31-10-69).

Information in regard to such persons from other countries is being collected.

(b) Statement is attached. [See Appendix LXX, Annexure No. 59.]

CONSTRUCTION OF AN AIRPORT NEAR AMRITSAR

982. SARDAR HARCHARAN SINGH DUGAL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether Government have taken a final decision regarding the location and construction of an airport near Amritsar in Punjab, it so. the progress made in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : There is already an aerodrome at Amritsar maintained by the Civil Aviation Department and it is not proposed to construct another one there.

तेलंगाना क्षेत्रीय समिति

983. श्री राजनारायण 1

श्वी रेंबती कान्त सिंह : क्या गृह-कार्य मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने तेलंगाना प्रजा समिति के नेताओं को इस प्रकार के आश्वासन दिये हैं कि तेलंगाना क्षेत्रीय समिति की शक्तियां बढ़ा दी जायेंगी; और

(ख) यदि हां, तो यह आश्वासन कब तक पूरा किया जायेगा और इसका ब्यौरा क्या है ?

fITELENGANA REGIONAL SAMITI

983. SHRI RAJNARAIN : SHRI REWATI KANT SINHA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that assurances have been given by Government to the leaders of the Telengana Praia Samiti to the effect that the powers of the Telengana Regional Samiti will be increased; and

(b) if so, the time by when these assurances will be fulfilled and what are the details thereof?]

गृह-क्रायं मन्त्रालय में राज्य मन्त्री (श्री विद्या चरण शुक्ल): (क) और (ख) तेलंगाना प्रजा समिति के नेताओं अथवा किसी व्यक्ति विशेष को इस प्रकार का कोई आश्वासन नहीं दिया गया है। तथापि, 6 अगस्त, 1969 को सदन में तारांकित प्रक्षन संख्या 360 और 361 के दिये गये उत्तर से उत्पन्न पूरक प्रक्ष्नों के उत्तरों के दौरान गृह मंत्री जी ने संकेत दिया था कि क्षेत्रीय समिति को अतिरिक्त शक्तियां देने के बारे में विचार किया जा सकता है। तदनसार, आन्ध्र प्रदेश क्षेत्रीय